

**DAILY BOARD**  
**H.H.J. SHRI. MILIND V. KURTADIKAR**  
**C.R. NO.42**  
**DATE : 13-08-2020**

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	BA 910/20	Krishnamurthi MuthuswamyKaunder V/S ANC		
2	NDPS 83/18	NCB V/S Yurena Rosa Niebles Marchena	Order	
3	NDPS 180/19	Union Of India V/s Abdul Razak @ Rehman S/o	Order	
4	NDPS 36/14	ANC, Ghatkopar V/s Salim Jainuddin Khan	Order on Exh.	
5	BA 363/20	Sultan Ahmed Abdul Rauf V/s Amboli P. Stn		
6	BA 901/20	Alam Babu Kureshi V/s Nagpada P. Stn.	Reply/Say	
7	BA 911/20	Abbas Shaikh V/s Ghatkopar P. Stn.	Reply/Say	
8	RA 157/19	Shahu Nagar V/s Ajay Kamal Nagpal		
9	RA 172/19	Wadala P. Stn V/s Vanita Jalindar Parit		
10	RA 423/19	Bandra P. Stn. V/s Ganji @ Banu Khalid Khan		
11	RA 424/19	Bandra P. Stn. V/s Bilkis Firoz Khan and another		

12	RA 466/20	NCB V/s Sunny Ocha Iyke		
13	RA 10/20	Bandra P. Stn. V/s Yunus Hamid Khan		
14	RA 35/20	ANB Bandra V/s Rajesh Tulshidas Joshi and other		
15	RA 93/20	ANC Worli V/s Saba Abid Shaikh		